

ITEM NO.20

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1651/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHAMBHU

Respondent(s)

Date : 01-09-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Aditi Jayeshbhai Shah, Adv.
Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

The office report indicates that service of notice is complete
on sole respondent but none has entered appearance on his behalf.

Await records from the concerned Courts.

List again on 14.10.2022.

S.P.S. LALER
Registrar

MG